

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:3797
ANSWERED ON:16.12.2011
FUNDS UNDER FINANCE COMMISSION GRANTS AND BRGF
Das Shri Khagen;Lagadapati Shri Rajagopal

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the details of funds released as Finance Commission Grants and Backward Region Grant Fund to various States, particularly Andhra Pradesh and North-Eastern States during each of the last three years and the current years, State-wise;
- (b) the details of districts which are not covered under BRGF in Andhra Pradesh and North-Eastern States and the reasons therefor;
- (c) whether condition of having District Planning Committee was waived off; and
- (d) if so, the reasons therefor alongwith the present position in this regard?

Answer

MINISTER OF PANCHAYATI RAJ (SHRIV. KISHORE CHANDRA DEO)

- (a): The State-wise releases under Backward Regions Grant Fund (BRGF) and the Finance Commission Grants to various States for the last three years and the current year are at Annex-I and Annex-II respectively. The Finance Commission Grants are released by the Ministry of Finance directly to the States.
- (b): The details of the districts which are not covered under BRGF in Andhra Pradesh and North-Eastern States is at Annex-III. The scheme of BRGF covers 250 districts which were selected primarily on the basis of recommendations of the Inter-Ministry Task Group on Growing Regional Imbalances set up by the Planning Commission in 2005-06.
- (c)and(d): No, Madam. The District Plans under BRGF are required to be consolidated and approved by the District Planning Committees.